

Bihar State Legal Services Authority
Data as to Rehabilitation under Bihar Victim Compensation Schemes

Financial Year	Nature of Offence	No. of Victims	Allotment of Compensation to DLSAs in Rs.
2021-22	Acid	37	90,50,000
	POCSO	369	9,80,54,500
	Rape	20	66,25,000
	Death	104	3,57,50,000
	Human Trafficking	01	2,00,000
	Sexual Assault	04	2,85,000
	Death (Lynching & Mob Violence)	06	9,25,000
	Others	03	5,00,000
	Total	544	15,13,89,500/-
2022-23	Acid	30	68,00,000
	POCSO	438	12,35,12,500
	Rape	22	94,50,000
	Death	92	2,49,80,000
	Mob violence	01	25000
	Others	10	16,00,000
	Total	593	16,63,67,500/-
2023-24	Acid	12	35,50,000
	POCSO	572	15,59,76,000
	Rape	18	70,00,000
	Death	117	3,26,50,000
	Others	05	8,15,000
	Total	724	19,99,91,000/-
2024-25	Acid	25	61,00,000/-
	POCSO	436	12,40,12,500/-
	Rape	18	78,25,000/-
	Death	162	4,55,10,000/-
	Others	05	8,50,000/-
	Total	646	18,42,97,500/-
2025-26 (As on 30.10.2025)	Acid	12	34,50,000/-
	POCSO	279	8,08,10,000/-
	Rape	16	87,50,000/-
	Death	94	2,85,93,320/-
	Others	09	12,50,000/-
	Total	410	12,28,53,320/-